

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 116
IB-348/ND/2020

Under Section: 9 of IBC.

In the matter of:

Adinath International Pvt. Ltd.	...	Applicant
Vs		
AVR Overse Pvt. Ltd.	...	Respondent

Order delivered on 24.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	:	Mr. Aman Kharb, Adv.
For the Respondent	:	

ORDER

Learned counsel for the applicant seeks and is granted one week time to complete service and file service affidavit. Adjourned to 24.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali